

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 690/96

Date of Order: 26.6.96

BETWEEN :

N.B.K.Murthy

.. Applicant.

A N D

1. Chief Personnel Officer,  
S.C.Rly., Rail Nilayam,  
Secunderabad.
2. Chief Electrical Engineer,  
S.C.Rly., Rail Nilayam,  
Secunderabad.
3. Divisional Railway Manager (Electrical),  
Secunderabad Division (BG),  
S.C.Rly., Secunderabad.
4. Chief Project Manager,  
V.V.R.E.Project,  
S.C.Rly., Vijayawada.

.. Respondents.

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Counsel for the Applicant

.. Mr.P.Krishna Reddy

Counsel for the Respondents

.. Mr.N.R.Devraj

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Sri P.Krishna Reddy, learned counsel for the applicant and Sri N.R.Devraj, learned standing counsel for the respondents.

2. Sri N.R.Devraj, learned standing counsel for the respondents submits that the applicant was posted at Vijayawada for a long time and presently he is working as JEE-II in the Electrical Department at Dornakal. He further submitted that the case of the applicant for transfer to Vijayawada or nearby place will be considered in accordance with law if he registers his case now for



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transfer if he had not already registered.

2. In view of the above submission this OA is disposed of with the observation that the case of the applicant for his transfer to Vijayawada or nearby place has to be considered in his turn in accordance with the rules if he registers his name now for such a transfer if not already registered.

3. No costs.

*M* *S*

( R. RANGARAJAN )  
Member (Admn.)

Dated : 26th June, 1996

(Dictated in Open Court)

*M. Rangarajan*  
Dy. Registrar (Jd.)

sd

Copy to:-

1. The Chief Personnel Officer, S.C.Railway, Railnilayam, Secunderabad.
2. Chief Electrical Engineer, South Central Railway, Rail Nilayam, Secunderabad.
3. Divisional Railway Manager(Electrical), Secunderabad Division (BG), S.C.Railway, Secunderabad.
4. Chief Project Manager, V.V.R.E.Project, S.C.Railway, Vijayawada.
5. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
6. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

19/7/91

OA-6907ab

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 26/6/91

ORDER/JUDGEMENT

O.A. NO./R.A./C.P. NO.

O.A. NO.

6907ab

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED  
DISPOSED OF WITH DIRECTIONS  
DISMISSED  
DISMISSED AS WITHDRAWN  
ORDERED/REJECTED  
NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक अधिकार सभा  
Central Administrative Tribunal  
प्रेषण/DESPATCH

15 JUL 1996 NAM

हैदराबाद आदानपेट  
HYDERABAD BENCH